

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).1581/2018

M/S APL APOLLO TUBES LTD.

Appellant(s)

VERSUS

DEPUTY COMMISSIONER COMMERCIAL TAX & ANR.

Respondent(s)

Date : 18-01-2023 This appeal was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s)

Mr. Deepak Goel, AOR

For Respondent(s)

Mr. Bhakti Vardhan Singh, AOR (mentioned by)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Upon being mentioned, taken on board.
- 2 Liberty to mention before the Bench presided over by Hon'ble Mr Justice Sanjay Kishan Kaul.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR